

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
RAJYA SABHA
QUESTION NO 20.11.2009
ANSWERED ON
LYNGDOH COMMITTEE REPORT ON UNIVERSITY ELECTIONS .

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Shri Shantaram Naik

Will the Minister of COALCOALEXTERNAL AFFAIRSHUMAN RESOURCE DEVELOPMENT be pleased to state :-

- (a) whether J.M. Lyngdoh Committee report on university elections is made applicable to the students council elections in universities and colleges;
- (b) whether the Supreme Court has reversed their earlier decision in this regard;
- (c) the stand taken by Government in the matter; and
- (d) the details of the present position?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(SMT. D. PURANDESWARI)

(a) to (d) The J.M. Lyngdoh Committee Report provides recommendation on electoral reform in university and college students union elections. The Supreme Court in an interim order on 11th November, 2009 has noted that appointment of such committees by the Supreme Court amounted to judicial legislation and directed that the matter be placed before the Chief Justice of India for constituting a five judge Constitution bench to decide whether judicial legislation is constitutionally valid. The Government is yet to be issued a notice in this regard. Therefore, the necessity of detailing a stand on the issue at this juncture does not arise.